

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2500**  
TO BE ANSWERED ON: 21/12/2022

**E-MAIL SERVICES FOR SUPREME COURT**

**2500. SHRI HIBI EDEN:**

Will the MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a): whether the NIC provides e-mail services to the Supreme Court and if so, the details thereof;

(b): whether the Government has enquired about the unfortunate incident in which a clarificatory note issued by the Supreme Court stated that the image being carried as an e-mail footer had “no connection whatsoever with the functioning of the judiciary ”and if so, the details thereof;

(c): whether the Supreme court has directed the NIC to drop the image and the banner from the e-mails and if so, the details of the communication including a copy of the image and banner; and

(d): the date on which NIC provided the image and the banner for the supreme court e-mails and the date on which NIC removed the image and the banner for the supreme court emails?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a): Yes, Sir. The National Informatics Centre (NIC) provides email service to the Supreme Court of India in the domains [@sci.nic.in](mailto:sci.nic.in), [@nic.in](mailto:nic.in) and [@jcn.nic.in](mailto:jcn.nic.in).

(b) to (d): The Registry of the Supreme Court of India brought to NIC’s notice an image appearing as a footer in the emails of the Supreme Court and directed the dropping of the same from emails originating from the Supreme Court and use of the picture of the Supreme Court. NIC provided the desired image and the banner for the email footer on 24.9.2021 and replaced the earlier image in the footer of the emails of the Supreme Court on the same date.

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